## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/16	TP 133/17	For orders	433(e)	Ramsons Garments Finishing Equipment(P) Ltd. Vs JCR Drillsol Pvt. Ltd.

NAME (IN CAPITAL) NO.

**SIGNATURE** 

& PHONE NUMBER

REPRESENTATION TO WHOM

Counsel for petitioner is present. He has filed memo along with information obtained from India Post that notice issued to the respondent was delivered. Respondent is called, absent. Set ex-parte. Meanwhile, petitioner is directed to comply the relevant provisions of I&B Code relevant to the facts of this case.

List it on 07.07.2017.

MEMBER (J)

MEMBER (T)